

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**APPEAL NO. 290 OF 2016**

**Dated: 12<sup>th</sup> September, 2018**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

**In the matter of :**

**Gail (India) Ltd. .... Appellant(s)  
Versus  
Petroleum and Natural Gas Regulatory Board & Anr. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Sanjay Jain, Sr. Adv.  
Mr. Yoginder Handoo  
Ms. Adrija Thakur  
Mr. Yuvraj Sharma

Counsel for the Respondent(s) : Ms. Sonali Malhotra for R-1  
  
Mr. M. G. Ramachandran  
Mr. Piyush Joshi  
Ms. Sumiti Yadava  
Ms. Aditi for R-2

**ORDER**

Heard learned senior counsel for the Appellant for some time.

List the matter on **18.09.2018**.

**(B.N. Talukdar)  
Technical Member (P&NG)**

**(Justice Manjula Chellur)  
Chairperson**

*tpd/vg*